

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-332

CA (CAA) No- 14/230/232/ND /2020

IN THE MATTER OF:

M/s Mamram Pvt Ltd and M/s Yuma Pvt Ltd.

....Applicant

SECTION

Under Section – 230-232

Order delivered on 31.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourned to **18.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)